

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 931 TO BE ANSWERED ON: 03.12.2021

Fertilizer Subsidy in Cash

931. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:  
DR. AMAR SINGH:  
SHRI Y.S. AVINASH REDDY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken a decision for implementation of direct cash transfer scheme to provide fertilizer subsidy to farmers and if so, the details thereof;
- (b) whether the Chintan Shivir Working Group constituted for implementation of DBT scheme to farmers has given its report, if so, the details of recommendations thereof;
- (c) the quantum of funds allocated during the present financial year for implementation of fertilizer subsidy to the farmers, State/UT-wise including Andhra Pradesh;
- (d) the details of the funds allocated over and above the budgeted amount for the current year for Di-Ammonium Phosphate (DAP); and
- (e) whether the Government is looking at increasing fertiliser subsidies for DAP in light of the volatility in prices in the international markets and to meet the excess demand in the country?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS

**(SHRI MANSUKH MANDAVIYA)**

(a) & (b): No, Sir. Department of Fertilizers constituted Working Group for Chintan Shivir for Direct Benefit Transfer to farmer (Direct Fertilizer Subsidy transfer to farmers account instead of an industry) under the chairmanship of Hon'ble Minister for Chemicals and Fertilizers. The Working Group-V was tasked to examine the feasibility of introducing a direct fertilizer subsidy transfer to farmers, suggest methods to safeguard against huge price rise and Unavailability of fertilizers, criteria of selection of farmers and their entitlement, criteria for determining the amount of subsidy to be transferred to farmers' accounts, periodicity of subsidy transfer, any method to safeguard against negative effect on fertilizer industry and actual mechanism of fund transfer.

(c): The quantum of funds allocated during the present financial year i.e FY 2021-22 for implementation of fertilizer subsidy to the farmers, State/UT-wise including Andhra Pradesh is attached as **Annexure A**.

(d) & (e): In the wake of the volatility in prices in the international markets, the prices under NBS 2021-22 were fixed twice on 20.05.2021 and on 13.10.2021. The NBS rates notified on 20.05.2021 has increased the **per MT subsidy for DAP from Rs. 10,231/- to Rs. 24,231/-** along with other P&K fertilizers. These rates were applicable from 20.05.2021 to 30.09.2021. The NBS rates notified on 13.10.2021 were made applicable from 01.10.2021 to 31.03.2022. Through this notification, over and above the already increased per MT subsidy rates of Rs. 24,231/-, a special one-time packages of additional subsidy on **DAP of Rs. 8,769/- per MT** and on 3 most consumed P&K fertilizers were also granted in view of the continuously increasing international prices of raw materials and finished products to ensure affordable, reasonable, adequate and timely availability of these fertilizes.

In a nutshell, the **per MT subsidy** for DAP applicable from 01.10.2021 to 31.03.2022 is Rs. 24,231 + Rs. 8,769 (one time additional subsidy package) = Rs.33000/-.

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Annexure A				
Financial Year : 2021-2022				
Tentative State Wise DBT Expenditure Report				
				<Rs in Crores>
S.No	State	NPKS (Ind.)	NPKS(Imp.)	City Compost
1	Andaman and Nicobar Islands	0	1.45	0
2	Andhra Pradesh	1020.98	465	0.64
3	Assam	83.21	56.12	0.08
4	Bihar	371.87	365.7	0
5	Chhattisgarh	515.86	539.69	0.35
6	Dadra and Nagar Haveli	0.53	0	0
7	Delhi	1.08	2.46	0.01
8	Goa	3.54	0.22	0
9	Gujarat	722.46	279.13	3.1
10	Haryana	177.9	624.45	0.95
11	Himachal Pradesh	23.07	2.06	0
12	Jammu and Kashmir	21.12	49.98	0
13	Jharkhand	108.96	94.31	1.82
14	Karnataka	1896.87	739.27	3.37
15	Kerala	91.08	61.95	0.62
16	Madhya Pradesh	1075.99	1466.62	1.44
17	Maharashtra	2534.59	1132.64	5.15
18	Manipur	7.67	1.84	0
19	Mizoram	0.04	0	0
20	Nagaland	0	0	0
21	Odisha	594.68	163.09	0.38
22	Puducherry	5.08	1.15	0.05
23	Punjab	295.83	648.6	1.8
24	Rajasthan	361.28	859.55	1.83
25	Tamil Nadu	563.37	327.31	1.89
26	Telangana	1125.25	539.77	0.69
27	Tripura	10.26	3.77	0
28	Uttarakhand	41.61	14.11	0.05
29	Uttar Pradesh	1122.05	1169.71	3.51
30	West Bengal	748.52	213.19	3.26

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